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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 3499/2024**

MOHD ALAM

.....Petitioner

Through: Mr. Deepak Kumar Arya, Advocate.

versus

STATE OF NCT OF DELHI

.....Respondent

Through:

Mr. Sanjeev Bhandari, ASC for State
with SI Ramroop, PS Shalimar Bagh.

CORAM:

HON'BLE MR. JUSTICE GIRISH KATHPALIA

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O R D E R

20.05.2025

[Physical Hearing/Hybrid Hearing (as per request)]

1. As requested by learned counsel for petitioner, be awaited for the arguing counsel.

GIRISH KATHPALIA, J

MAY 20, 2025/DR

2. It is beyond 05:05 pm.
3. No time left.
4. Relist on 25.07.2025.

GIRISH KATHPALIA, J

MAY 20, 2025/DR

[Click here to check corrigendum, if any](#)